

(2)

Central Administrative Tribunal, Principal Bench

Original Application No. 1476 of 2003

New Delhi, this the 23rd day of June, 2003

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. S.K. Naik, Member(A)

Dr. Mrs. Kanti Yadav,
w/o Dr. B.K. Yadav,
Kendriya Vidyalaya No. 1
Harni Road, Barod,
Gujarat

.... Applicant

(By Advocate: Ms. Gouri K. Das with Ms. Gitanjali Malviya)

Versus

1. Commissioner
Kendriya Vidyalaya
18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi

2. Assistant Commissioner,
Kendriya Vidyalaya Sangathan,
Chandigarh Region,
Kothi No. 3007, Sector 20-D,
Chandigarh-160020

.... Respondents

O R D E R (ORAL)

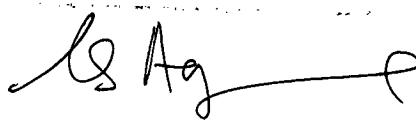
By Justice V.S. Aggarwal, Chairman

Learned counsel for the applicant states that she will be filing the original application with the Chandigarh Bench of this Tribunal and if so advised, may thereafter seek transfer of the application in accordance with law.

2. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.

Naik

(S.K. Naik)
Member(A)


(V.S. Aggarwal)

Chairman

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